

High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2023 in CRL.L.P/7/2023(Filing No.)

Union of India

Applicant

VERSUS

M/S Mukul Enterprises and Another

Respondents

Date : **03-04-2023**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant Ms. Sangita Pradhan, Deputy Solicitor General of India.

For Respondents None present.

Rai, J.

Heard Learned Deputy Solicitor General of India for the Applicant.

Issue Notice on the I.A. No.01 of 2023 which is an application under Section 5 of the Limitation Act, 1963, seeking condonation of 54 days' delay in filing CRL.L.P/7/2023 (Filing No.).

Requisites be filed within three days.

List on 26-04-2023.

Judge
03-04-2023

Judge
03-04-2023